

(DR. PRATAP CHANDRA CHUNDER): I beg to lay on the Table:—

(1) A copy of the Draft National Policy of Education, 1979 (Hindi and English versions) [*Placed in Library. See No. LT-4378/79.*]

(2) A copy each of the following papers (Hindi and English versions):—

(i) Annual Report of Lalit Kala Akademi, New Delhi, for the year 1977-78.

(ii) Review by the Government on the working of the Lalit Kala Akademi, New Delhi, for the year 1977-78 [*Placed in Library. See No. LT-4379/79.*]

STATEMENT RE. RECENT VISIT OF THE MINISTER OF EXTERNAL AFFAIRS TO USA

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): I beg to lay on the Table a statement regarding my visit to the United States of America from 20th to 25th April, 1979. [*Placed in Library. See No. LT-4380/79.*]

CENTRAL EXCISE (NINTH AMENDMENT) RULES, 1979

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): On behalf of Shri Zulfikarulla; I beg to lay on the Table a copy of the Central Excise (Ninth Amendment) Rules, 1979, (Hindi and English versions) published in Notification No. G.S.R. 617 in Gazette of India dated the 21st April, 1979, under section 38 of the Central Excises and Salt Act, 1944. [*Placed in Library. See No. LT-4381/79.*]

श्री जमीरुल बालूची (मधुरा) : उपाध्यक्ष जी प्राप मुन नहीं रहें हैं । इस तरह से कैंस काम चलगा । व्यवसाय)

उपाध्यक्ष महोदय : बापड़ी जी, प्राप जो कहना चाहत थे, कह चुके । अब प्राप सांत रहिए ।

Now, Shri Dhanik Lal Mandal to make a statement.

PRESIDENTS' ORDER DATED 27-4-79 IN RELATION TO UNION TERRITORY OF GOA, DAMAN AND DIU

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): Mr. Deputy-Speaker, Sir, I beg to lay on the Table a copy of Order published in Notification No. S.O. 234 in Gazette of India dated the 28th April, 1979 notifying President's order dated the 27th April, 1979 in relation to Union territory of Goa, Daman and Diu, issued under section 51 of the Government of Union Territories Act, 1963. [*Placed in Library. See No. LT-4383/79.*]

12.09 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES
MINUTES

SHRI RAM DHAN (Lalganj): I beg to lay on the Table a copy each of the Minutes of the First to Fifty-second sittings of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

12.10 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED CRASH LANDING OF INDIAN AIRLINES BOEING-737 AT MADRAS AIRPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I call the attention of the Minister for Tourism and Civil Aviation to the following matter of urgent public importance and request that he may make a statement thereon:

"Reported crashlanding of Indian Airlines Boeing-737 at Madras Airport on the 26th April, 1979."